

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 782/252/ND/2018

Under Section: 252

In the matter of:

Income Tax Officer Ward 21(2), New Delhi **....Appellant**

Vs.

ROC & others M/s Renuanand Web Solutions Pvt. Ltd.

....Respondent

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

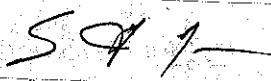
For the Appellant : Ms. Lakshmi Gurung, St. Counsel
with Ms. Easha Kadian, Adv.

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

ORDER

Despite of service complete on respondents No. 2, 3 & 4 being company and Ex-Directors, none has appeared on behalf of any respondents. Matter is proceeded ex parte against the respondents No. 2 to 4.

Order reserved.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**